

PARLIAMENT MATTER
RAJYA SABHA

No.16/2012-Parl
MINISTRY OF CORPORATE AFFAIRS
(Parliament Section)

5th Floor, 'A' Wing, 'Shastri Bhawan'
New Delhi - 110 001.
Dated 2nd March, 2012

PROVISIONAL CALENDAR OF SITTINGS FOR THE TWO HUNDRED AND
TWENTY FIFTH SESSION OF RAJYA SABHA FROM 12.03.2012 TO 22.05.2012.

TRANSACTION OF BUSINESS

Allotment of days for transaction of Business during the 225th Session of the Rajya Sabha: -

MARCH - 2012

MON	TUE	WED	THU	FRI	SAT	SUN
12*	13	14	15	16**	---	---
19	20	21	22	23	---	---
26	27	28	29	30	---	---

- * President's Address to both Houses at 11.00 A.M. (Laying the Address on the Table at a separate sitting) - **No Question Hour**
- ** Presentation of Union Budget in Lok Sabha and the House to assemble immediately after the conclusion of the presentation of the Budget - **No Question Hour.**

[IN ORDER TO ENABLE THE DEPARTMENTALLY RELATED STANDING COMMITTEES TO CONSIDER THE DEMANDS FOR GRANTS OF MINISTRIES/DEPARTMENTS AND PREPARE THE REPORTS, THE HOUSE WILL ADJOURN ON FRIDAY, THE 30th MARCH, 2012 AND TO MEET AGAIN ON 24th APRIL, 2012]

APRIL - 2012

MON	TUE	WED	THU	FRI	SAT	SUN
---	24	25	26	27	---	---
30	---	---	---	---	---	---

MAY - 2012

MON	TUE	WED	THU	FRI	SAT	SUN
---	#	02	03	04	---	---
07	08	09	10	11	---	---
14	15	16	17	18	---	---
21	22	---	---	---	---	---

No Sitting (May Day)

P.T.O.

QUESTION DAYS FOR MINISTRY OF CORPORATE AFFAIRS

Monday, the 19th March, 2012,
Monday, the 26th March, 2012,
Monday, the 30th April, 2012,
Monday, the 7th May, 2012,
Monday, the 14th May, 2012, and
Monday the 21st May, 2012.

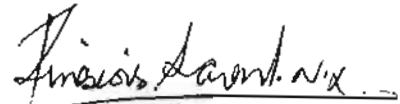
PRIVATE MEMBERS' BUSINESS

BILLS

Friday, the 23rd March, 2012,
Friday, the 27th April, 2012, and
Friday, the 11th May, 2012.

RESOLUTIONS

Friday, the 30th March, 2012,
Friday, the 4th May, 2012, and
Friday, the 18th May, 2012.


(Dinesh Savul N.X.)
Parliament Assistant
Tel: 2338 32 04

To

All Officers/ Sections in the Ministry of Corporate Affairs
SFIO/CLB/CCI, Comp.Appellate Tribunal/DGIR, New Delhi.
All RDs/ROCs/OLs

Copy to: -

- 1) PS/Addl. PS/APS to Minister of Corporate Affairs
- 2) PS/OSD/APS to MOS, MCA
- 3) EA/Advisor(Cost)/DII(DR)/DII(UCN)
- 4) Sr.PPS to Secretary
- 5) PPS to AS
- 6) PS to AS & FA
- 7) PS to JS(A)
- 8) PS to JS(R)
- 9) PS to JS(M)

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